

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d). Yes, Sir. The scheme is applicable to first class and executive class fare paying passengers on India/Europe and India/UK sectors provided the passenger and his companion follow the same itinerary and perform outbound travel together. The scheme is available for London, Manchester, Frankfurt, Paris, Amsterdam, Geneva and Rome till 31st August, 1996 and is in addition to the existing incentive schemes like Frequent Flyer Programme, etc.

[Translation]

Water Pollution in NMDC

2468. SHRI MAHENDRA KARMA : Will the Minister of STEEL be pleased to state :

(a) whether water pollution is causing due to mining of iron ore by the NMDC in Deposit Nos. 5 and 14 in Bastar District of Madhya Pradesh;

(b) if so, the number of villages and farmers whose land has been affected fully partly;

(c) the number of farmers given compensation due to pollution caused to their land so far and the number of farmers to whom compensation is yet to be given; and

(d) the measures adopted permanently so far to avoid water pollution?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) No water pollution is being caused due to mining of iron ore by the NMDC in Deposits 14 and 5. However, some agricultural land has been polluted due to overflow of Kirandul Nalah in the upstream of tailing dam and Nalah No. 25 in Bachel area due to break in the embankment.

(b) The number of villages; farmers and the area of private land affected fully or partly are :

Projects	No. of villages	No. of farmers affected	Total private land affected
Bailadila-14/11C	2	17	35.42 Acres
Bailadila-5	1	22	15.00 Acres

(c) In Bailadila Deposit-5, Bachel, six farmers whose land was affected due to silting have been provided with permanent employment in NMDC. For the remaining farmers, 16 in Bachel and 17 in Kirandul, monetary compensation is under finalisation in consultation with District Authorities.

(d) Measures adopted by NMDC to avoid water pollution, amongst others, are :

1. Use of slow speed classifiers at the screening plants to reclaim iron ore fines.
2. Impounding of slimes from screening plants into the tailing dam. Only clear supernatant

water conforming to GSR 422-E Ministry of Environment and Forests is made to overflow the weir constructed at the dam.

3. 4 check dams in Deposit 14 and 5 in Deposit 5 have been constructed at crucial locations.
4. Desilting of nalas and check dams is taken up regularly.
5. Degraded lands and old waste dumps are regularly reclaimed through plantation of trees to avoid run off of loose fines/material.
6. Waste dump slope is stabilised by sleepers, drum fills and Sisal plantation to reduce soil erosion.
7. 625 meters long protective toe wall with boulders wrapped in chain link mesh has been constructed to arrest wash-off from old fine ore dumps flowing to Kirandul nala.
8. For treatment of domestic sewage, oxidation ponds have been constructed at Kirandul and Bachel. These are checked and monitored regularly.
9. Suitable drains are provided along haul roads and catch pits or settling ponds at the service centres.

[English]

Registered Recruitment Agents

2469. SHRI PARASRAM BHARDWAJ : Will the Minister of LABOUR be pleased to state :

(a) the number of Registered Recruitment Agents with the Government since the enforcement of the Emigration Act, 1983;

(b) the category-wise break-up of the agents and the total amount of the deposit collected from these agents;

(c) whether the applications of some Recruiting Agents have been rejected; and

(d) if so, the reasons therefor?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). Since the enactment of Emigration Act, 1983, 2782 Recruiting Agents have been registered with the Government so far. Recruiting agents are broadly categorised with reference to the estimated number of workers to be recruited by them. Accordingly, Registration Certificates are presently issued valid for recruitment of upto 300 workers, upto 1000 workers and more than 1000 workers. Since the Recruiting Agents keep on getting their licences renewed/modified making the same valid for recruitment of higher number of workers, no category-wise record of Recruiting Agents has been maintained. The Recruiting Agents are required to furnish security in the form of Bank Guarantee ranging from Rs. 3.00 lakh to Rs. 10.00 lakhs depending

upon the workers to be recruited by them. They are not required to deposit any amount in cash with the Government.

(c) and (d). The Registration Certificates are issued keeping in view the applicants' financial soundness, trustworthiness, their having basic facilities for carrying out the business, their antecedents and their furnishing security in the form of bank guarantee. In the event of non-fulfilment of these conditions, applications for grant of Registration Certificates are rejected.

AIR/Doordarshan Kendras in Assam

2470. DR. PRABIN CHANDRA SARMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the location-wise details of All India Radio Stations and Doordarshan Kendras in Assam which have the facilities of producing original programmes in Assamese language;

(b) the details of such projects under implementation in the State, location-wise;

(c) whether Assamese language is given adequate time in telecasting on the National network and DD channels;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). Details are given in attached Statement.

(c) to (e). Except for regional films on Sundays which are telecast on National Network alphabetically language-wise by rotation, no other programme in regional language is telecast on the National Network. Doordarshan Kendra, Guwahati telecasts Assamese programmes daily between 6.00 P.M. and 8.30 P.M. in addition to a daily five minute news bulletin in the morning from 8.40 to 8.45 A.M. Furthermore, programmes in Assamese and other languages of North Satellite Channel (DD-13) for a duration of 7 hours 30 minutes daily.

STATEMENT

Under Implementation in Assam Which Have Programme Production (Assame) facilities as Referred to in Reply to Parts (a) and (b) of the Lok Sabha Unstarred Question No. 2470 for 1.8.96

Station/Kendras Functioning	Station/Kendras under Implementation
1	2
ALL INDIA RADIO	
Guwahati	Kokrajhar (NRS)

1	2
Dibrugarh	Tezpur (NRS)
Jorhat (LRS)	
Haflong (LRS)	
Nagaon (LRS)	
Diphu (LRS)	
Silchar	
DOORDARSHAN	
Guwahati (PPC)	
Dibrugarh (PPC)	
Silchar (PPC)	

Legend : LRS - Local Radio station.
NRS - New Radio Station
PPC - Programme Production Centre.

Industrial Training to Women

2471. DR. ARUN KUMAR SARMA : Will the Minister of LABOUR be pleased to state :

(a) the details of the financial assistance provided for imparting industrial training to women institution-wise and State-wise during each of the last three years;

(b) if so, the details thereof;

(c) whether any monitoring is also done by the Government to ensure proper utilisation of the financial assistance;

(d) if so, the details thereof; and

(e) if not the reasons therefor?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (e). The information is being collected from the concerned states and will be laid on the Table of the House.

Atlanta Olympics, 1996

2472. SHRI SANAT KUMAR MANDAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the amount paid for purchasing the exclusive telecast rights of the Atlanta Olympics, 1996 by the Doordarshan;

(b) the advertising revenue likely to be earned by Doordarshan during the telecast of the games;

(c) the timing of the live telecast of the events in India;

(d) its impact, on the regular programming on DD-1 and DD-2; and